

[*Translation*]

SHRI BRISHEN PATEL (Siwan): Mr. Speaker, Sir, there was a proposal to provide S.T.D facility to Maharajganj and Mairawan is Siwan district of Bihar last year. S.T.D. facility was provided to Maharajganj but it was not commissioned in Mairwan. Please make immediate arrangements to for providing this facility.

[*English*]

MR. SPEAKER: Papers to be laid on the Table.

(*Interruptions*)

12.24 1/2 hrs

PAPERS LAID ON THE TABLE

Statement correcting reply given on 21 August, 1991 to USQ NO.3686 Re: Publication of weeklies, periodicals and dailies in Kerala.

[*English*]

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS): I beg to lay on the Table a Statement (Hindi and English versions) (i) correcting the reply given on the 21st August, 1991 or Unstarred Question No.3686 by Shri Kodikkunnil Suresh, regarding publication of Weeklies, periodicals and Daily Newspapers in Kerala, and (ii) the reasons for delay in correcting the reply. [Placed in Library See, No. LT—757/91]

12.25 hrs

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE STRIKE BY SERVICE DOCTORS

[*English*]

SHRI RAJNATH SONKAR SHASTRI (Saidpur): I call the attention of the Minister

of Health and Family Welfare to the following matter of urgent public importance and request that he may make a statement thereon:-

"The situation arising out of the strike by the service doctors all over the country and the steps taken by the Government in that regard."

12.29 hrs

[SHRI SHARAD DIGHE *in the Chair*]

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M.L. FOTEDAR): Sir, the Government fully shares the concern of the inconvenience caused to patients all over the country due to the indefinite strike by a section of service doctors with effect from the midnight of 11-12 November, 1991.

This strike is in response to a call given by the joint Action Council of the Service Doctors Organisations (JACSDO). The Government had signed a Memorandum of settlement (MOS) with JACSDO on 21-8-1989 in full and final settlement of all demands of the service doctors as on date. One of the clauses of this MOS related to the appointment of a High Power Committee to look into the various aspects of the structure of the Central Health Service, career development of doctors and other related matters. In pursuance of this agreement, the Government constituted a committee under the Chairmanship of Shri R.K. Tikku, Secretary (Coordination) in the Cabinet Secretariat on 3rd May, 1990. The Committee gave its report on 1-11-1990. The JACSDO has been pressing the Government for early implementation of the recommendations of this Committee. They had also filed a petition in the Supreme Court for the same purpose. The Supreme Court on the 3rd September, 1991, allowed the Government two month's time to take decisions on the